281 Papers Laid

2.00 NOON

# STATEMENT BY MINISTER

### Correcting the reply given on the 5th May 1995 to Unstarred Question 5001 regarding allotment of residen tial accommodation on out of turn basis

MR. CHAIRMAN; Statement by Minister correcting answer to Question, Shri P. K. Thungon.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON)-. Sir, I lay on the Table a Statement (in English and Hindi) correcting thle reply given in the Rajya Sabha on. 5th May, 1995 to Unstarred Question No. 5001 regarding allotment of residential accommodation on out-of-turn basis.

[Placed in Library. See No. LT-7679/95]

(THE DEPUTY CHAIRMAN In the Chair)

## PAPEDS LAID ON THE TABLE

# Notification of the Ministry of Chemicals .& Fertilizers (Deptt. of Fertilizers)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPTTS ELECTRONICS AND OF OCEAN DEVELOPMENT (SHRI **EDUARDO** FALEIRO) on behalf of SHRI RAM LAKHAN SINGH YADAV; Madam, 1 lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Fertilizers) Notification S:0. No. 383(E),

dated the 28th April, 1995, publishing the Fertilizers (Movement Control) Amendment Order 1995.

[Placed in Library. Sec No. LT-7660/95]

#### PAPEDS LAID ON THE TABLE

# Report and Accounts (1993-94) of the Coconut Development Board, Kochi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ABVTND NETAM): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers; —

(i) Annual Report of the Coconut Development Board, Kochi. for the year 1993-94.

(ii) Annual Accounts of the Coconut Development Board, Kochi, for the year 1993-94 and the Audit Report thereon.

(iii) Review by Government on the working of the above Board.

(iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-7579/95]

## Notifications of the Ministry of Che-micals and Fertilizers (Dept). of Fertilizers)

SHRI EDUARDO FALEIRO: Madam, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers\* (Department of Fertilizers) Notification No. 181/25|93-FS-II/FCA-II, dated the 30th March. 1995, regarding capital restructuring measures for Paradeep Phosphates Limited for conversion of Government loan into share capital under sub-section (6) of section 81 of the Companies Act, 1956.

[Placed in Library. See No. LT-. 7579/95]

II. A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department, of Chemicals and Petrochemicals) Notification G.S.R. No. 330(E), dated the 4th April 1995, publishing the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Amendment Scheme, 1995, under sub-section (3) of section 9 of the Bhopal Gas Leak Disaster (Processing of Claims) Act, 1985.

[Placed in Library. See No. LT-7664/95]

#### .Reports and Accounts of various Technical and Management Institutes

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CULTURE (KUMARI SELJA): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

(i) Thirteenth Annual Report and Accounts of the Educational Consultants India Limited, New-Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

- [Placed in Library. See No. LT-7672/95] II. A copy each (In English and Hindi) of the following papers: —

(i) (a) Annual Report and Ac counts of the Karnataka Regiona'Engineering College Surathka (Karnataka), for the year 1993-94 together with the Auditors' Repor on the Accounts.

(b) Review by Government of 'he working of the above College

(c) Statement giving reasons fo: the delay in laying the paper; mentioned at (a) above.

[Placed in Library. See No. LT-7671/95]

(ii) (a) Annual Report and Ac counts of the Indian Institute ol Management, Lucknow, fop the yea 1993-94, together with the Audi Report on the Accounts.

(b) Review by Government o: the working of the above Institute

(c) Statement giving reasons fo the delay in laying the papers men toined at (a) above.

[Placed in Library. See No. LT 7679/95]

(iii) (a) Annual Report and Ac counts of the Sant Longowal In; titute of Engineering and Techno logy, Longowal Sangrur (Punjab for the yea<sub>r</sub> 1993-94, together wit the Audit Report on the Accounts

(b) Review by Government o the working of the above Institute

(c) Statement giving reasons fo the delay in laying the papers men tioned at (a) above.

[Placed in Library. See No. LT 7669/95]

(iv) (a) Annua] Report of the Salar Jung Museum Board, Hyde rabad, for the year 1992-93.